NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.		T.P. No.	T.P. No. Purpose Section Name of the P. M/s. / Mr.		Name of the Parties M/s. / Mr.
CP	No.68/	-	For	621A	L-1 Identity Solutions Operating
2017			Compliance	(383A)/	Company Pvt. Ltd. & 2 Others
			,	2012	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
CS BISWAJITGHOSH 9900901974	The Applicant	27/9/17

PCS for petitioner is present. He requested time for compliance.

List it on 03.10.2017.

MEMBER (J)

MEMBER (T)